

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3622

ANSWERED ON:18.12.2006

VIOLATION OF NORMS

Gadhavi Shri Pushpdan Shambhudan;Kumar Shri Shailendra;Prabhu Shri Suresh Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether major producers of Beer were found filling up of bottles with less quantity than that declared on the labels as reported in the major English dailies recently;
- (b) if so, the details in this regard together with the names of the companies involved therein; and
- (c) the action Government proposes to take in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): As per information received, the enforcement authorities of Weights and Measures of States/UTs have reported short filling of beer in 650 ml bottles of M/s.The Skole Beverages Limited of brand name `Haywards`, M/s. Millennium India Limited of brand name `Kingfisher strong premium`, M/s. Foster India Private Limited of brand name `Foster` and M/s. Charminar Breweries of brand name `Haywards 5000` by 1.69 ml, 10.28 ml, 0.87 ml and 25 ml respectively.

(c) : In the case of M/s. Charminar Breweries, the case has been compounded by the firm by paying a compounding fee of Rs 25000. In other cases also action is taken as per provision of the law.